

>

Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 14th session of 15th Lok Sabha.

SECRETARY-GENERAL: Madam, I lay on the Table the following 7 Bills passed by the Houses of Parliament during the Fourteenth Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 6th August, 2013:-

1. The Companies Bill, 2013;
2. The National Highways Authority of India (Amendment) Bill, 2013;
3. The Appropriation (No.4) Bill, 2013;
4. The Wakf (Amendment) Bill, 2013; :
5. The Parliament (Prevention of Disqualification) Amendment Bill, 2013;

6. The Representation of the People (Amendment and Validation) Bill, 2013; and

Â«

7. The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Bill, 2013.

I also lay on the Table copies, duly authenticated by the Secretary- General, Rajya Sabha, of the following 6 Bills passed by the Houses of Parliament and assented to by the President:-

1. The National Food Security Bill, 2013;
2. The Securities and Exchange Board of India (Amendment.) Bill, 2013;
3. The Pension Fund Regulatory and Development Authority Bill, 2013;
4. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2013;
5. The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2013; and
6. The Rajiv Gandhi National Aviation University Bill, 2013.

...(Interruptions)